

The Deputy Minister of Defence (Sardar Majithia): (a) Thirteen.

(b) Yes; two.

(c) England.

Shri K. C. Sodhia: Have the Government ever put on the Table of the House a report on the work or a summary of the work that is being done by these officers?

Sardar Majithia: No, Sir. That has not been done. But, as the hon. Member seems to be interested in it, I may say that there are about 33 papers which have been produced by this Wing besides other work which deals with the selection of personnel, how best to train them and all that.

Shri K. C. Sodhia: Will the Government see their way to put up a summary so as to let the House know what the nature of the work is?

Sardar Majithia: No, Sir. That is not necessary. They are with the Government and if anybody is interested in a particular subject, he certainly can consult this Wing and they will be only too pleased to help the Member.

नों-सेना प्रशिक्षण केन्द्र, हामला

* २१०३. **डा० सत्यबाबी:** क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) नों-सेना प्रशिक्षण केन्द्र, हामला (बम्बई) से अब तक कितने नों-जवानों ने शिक्षा प्राप्त की है; और उन में से कितने अनुसूचित जाति के हैं;

(ख) आजकल इस प्रकार की कितनी और संस्थाएँ हैं; और

(ग) क्या नों-सेना की आवश्यकता के लिये वे काफी हैं।

रक्षा उपमंत्री (सरदार मजीठिया): (क) जिन अफसरों और रीटिंग्स ने शिक्षा प्राप्त की है उन की कुल संख्या बताना लोकहित में नहीं है, लेकिन इन में से ५ अनुसूचित जाति के हैं।

(ख) और (ग). आई० एन० एस० "हामला" भारतीय नों-सेना का अकेला ही सपलाई और सीक्रेटरीयट स्कूल है और इस की आवश्यकता के लिये काफी है।

डा० सत्यबाबी: क्या मैं जान सकता हूँ कि इन संस्थाओं में कुछ सीटें अनुसूचित जातियों और अनुसूचित आदिमजातियों के लिए सुरक्षित करने पर विचार किया जा रहा है?

सरदार मजीठिया: जी नहीं, मगर जो कोई भी यहां ट्रेनिंग ले सकता है और ट्रेनिंग लेने का अधिकार रखता है उसको ट्रेनिंग दी जाती है।

डा० सत्यबाबी: क्या मैं जान सकता हूँ कि इन संस्थाओं में उम्मीदवारों के चुनाव का क्या तरीका है और इन उम्मीदवारों के दाखिले के लिए जरूरी काबिलियत क्या रखी गई है?

सरदार मजीठिया: इस के लिए एक सीलेक्शन बोर्ड है और नेवल हेडक्वार्टर्स भी हर तरीके से देखता है और जो शिक्षा पाने के लिए बहतर समझा जाता है उसको शिक्षा दी जाती है।

Shri Thanu Pillai: May I know how many people belong to the fishermen community?

Sardar Majithia: I am sorry we do not keep figures for fishermen. What I have said is five belong to the Scheduled Castes.

Shri Joachim Alva: Are strenuous attempts, made to recruit able-bodied, able and patriotic young boys of the Scheduled Castes for the naval forces? I want to know also whether the sons of fishermen who are Matriculates or Intermediate are taken.

Sardar Majithia: Every effort is made to get suitable persons in the Navy and the other Defence Forces and as yet we have had no shortage for these Services.

M.E.S. WORKERS' UNION

*2109. **Shri Gidwani:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a deputation of Punjab, Pepsu, Himachal Pradesh and Jammu and Kashmir Area Committee of the M.E.S. Workers' Union met the Minister for Defence Organization recently and placed before him their grievances regarding medical treatment, retrenchment of the staff, inequity between the Rules applicable to Industrial and non-Industrial employees, etc;

(b) whether Government have considered the demands of the deputationists; and

(c) if so, what is the decision regarding them?

The Deputy Minister of Defence (Sardar Majithia): (a) The representatives of the M.E.S. Workers' Union met the Minister for Defence Organization on the 12th February, 1955, at Ambala, when the Minister visited that place, and submitted a few demands to the Minister. No demand regarding retrenchment of the staff and inequity between the Rules applicable to Industrial and non-Industrial employees were, however, submitted by the representatives of the workers.

(b) and (c). The demands of the workers are being examined by Government.

Shri Gidwani: What was the nature of these demands, and how far have they been considered?

Sardar Majithia: The demands were: discontinuance of the old system of monthly medical examination, provision of accommodation for workers, protection of workers engaged in Jammu and Kashmir, rules in respect of M.E.S. employees, etc.

Shri Gidwani: When will the Government consider them and come to a decision?

Sardar Majithia: The Government is considering these demands and we should come to a decision in the near future.

CENTRAL SOCIAL WELFARE BOARD

*1735. **Shri Keshavalengar:** Will the Minister of Education be pleased to lay a statement on the Table of the House showing:

(a) the total amount granted to the Social Welfare Board by Government since the 12th August, 1953 for the years 1953-54 and 1954-55;

(b) the amounts actually spent out of that sum and the amounts that lapsed;

(c) the amount spent by the Government of Mysore so far in this regard; and

(d) what is the amount spent from Voluntary contributions by individuals or institutions in cash or in kind in Mysore so far?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) to (d). A statement is attached [See Appendix X, annexure No. 4].

Shri Keshavalengar: What is the amount of this voluntary contribution and what is the cost of establishment?

Dr. M. M. Das: Out of the total expenditure for the year 1953-54, grants-in-aid to voluntary organisations amounted to Rs. 6,96,775. Other establishment expenditure was Rs. 88,301-6-3. During the year 1954-55, grants-in-aid to voluntary institutions was Rs. 13,50,832-3-9 and other establishment expenses amounted to Rs. 2,66,838-10-0.

Shri Heda: May I know what remedy there is for these voluntary organisations when the State Board whose advice is sought before that demand is considered, delays or does not give any sort of advice?

Dr. M. M. Das: We have no information.

Shri S. N. Das: May I know the total number of applications that were sent to the various State Boards and in how many cases advice was received?